

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 03.08.2017

ORDER NO. 106 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide **order no. 101/2017 for CESTAT Delhi** to the extent indicated below :-

On 04.08.2017 Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. Ashok K. Arya, Member (Technical) will hear following ROM applications/ Part-heard matters after the regular Division Bench is over:

E/ROM/50198-50200, 50223, 50410/17
E/380-382/2007


On 04.08.2017 Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. B. Ravichandran, Member (Technical) will hear following ROM applications after the aforementioned specially constituted Division Bench is over:

E/ROM/50028-50029,50123-50125,50220-50222,
50385-50386/17

On 04.08.2017 Hon'ble Shri S.K. Mohanty, Member (J) and Hon'ble Shri V. Padmanabhan, Member (T) will hear the following part-heard matters after the regular Division Bench matters are over:

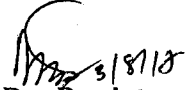
E/525/2011 & others
E/101/2010

By Order


(A.Mohan Kumar)
Registrar

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Dy. Registrar